

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :24/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTION- COURT CODE- MENTION2401-AT11A.M.-11.05 A.M**

**651-ADMISSION COURT CODE-ILLIQUID STOCK OPTION- AT11.05A.M.**

1	SEBI Appeal	2/2022	Mrs. Nidhi Pasari Vs. SEBI	Advocate Sathyanarayanan	R.
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**664-ADMISSION- COURT CODE-INSIDERMANAGER- AT11.08A.M.**

2	SEBI Appeal	14/2022	Uday Agarwal Vs. SEBI	Vis Legis Law Practice, Advocates	
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**665-ADMISSION- COURT CODE-INSIDER PRAKASH- AT11.12 A.M.**

3	Misc. Application	23/2022	Setubandhan Infrastruture Limited- EXEMPTION APPL Vs. SEBI	Pritesh Burad Associates	
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(Main Matter Number :SEBI Appeal/0000015/2022)

	Misc. Application	24/2022	Setubandhan Infrastruture Limited - Delay applicat Vs. SEBI	Pritesh Burad Associates	
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(Main Matter Number :SEBI Appeal/0000015/2022)

	SEBI Appeal	15/2022	Setubandhan Infrastruture Limited Vs. SEBI	Pritesh Burad Associates	
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Sub Matter : Misc. Application/0000023/2022  
 Sub Matter : Misc. Application/0000024/2022

**40PARTHEARD -COURT CODE-ZENSARTAKEOVER- AT11.15A.M.**

4	SEBI Appeal	490/2021	Swallow Associates L L P Vs. SEBI	Wadia Ghandy AND Co.	
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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<b><u>294-ADMDISPOSAL-COURTCODE-TRANSFERSHARES-AT11.25 A.M.</u></b>				
5	SEBI Appeal	442/2020	Jiger Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	385/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	386/2020	Jiger Shah Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	443/2020	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
Sub Matter :		Misc. Application/0000063/2021		
	Misc. Application	63/2021	Dilip Shah Vs. SEBI	Corporate Attorneys The Law Point
(Main Matter Number :SEBI Appeal/0000443/2020)				
	SEBI Appeal	98/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	99/2021	Sham Sadharam Gandhi Vs. SEBI	Corporate Attorneys The Law Point
	SEBI Appeal	427/2021	MOHAMMAD RAFI AND ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000618/2021		
	SEBI Appeal	428/2021	MOHAMMAD RAFI and ANR. Vs. SEBI	Shah and Ramaiya, Chartered Accountants
Sub Matter(Disposed) :		Misc. Application/0000619/2021		
	SEBI Appeal	429/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain

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5	SEBI Appeal	430/2021	ROMA SHAMSHAD KHAN Vs. SEBI	Mr.Akshit Jain
Sub Matter(Disposed) : Misc. Application/0000621/2021				

**345-DISPOSAL-COURTCODE-PARALLELPROCEEDINGS AT11.27 A.M.**

6	Misc. Application	102/2021	MBL AND COMPANY LTD.-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000494/2020)				
	SEBI Appeal	494/2020	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000102/2021				
	SEBI Appeal	4/2021	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates

**495-ADM-COURTCODE-APPLICATIONREJECTION- AT11.30A.M.**

7	IRDA-MISCAPPLICATION	10/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED-Delay Vs. IRDA	Aagam Doshi and Co
(Main Matter Number :IRDA Appeal/0000008/2021)				
	IRDA Appeal	8/2021	DEALMONEY INSURANCE BROKING PRIVATE LIMITED Vs. IRDA	Aagam Doshi and Co
Sub Matter : IRDA-MISAPPLICATION/0000010/2021				

**353-ADMDISPOSAL-COURTCODE-COMPLAINT- AT11.33 A.M.**

8	SEBI Appeal	13/2021	MR. PAWAN KUMAR SARAF Vs. SEBI AND ORS.	JURIS LINK Advocates Nariman Point
Sub Matter : Misc. Application/0000948/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
7	Misc. Application	948/2021	Rajesh Toshniwal INTERVENER Vs. Pawan Kumar Saraf VS SEBI	Appellant in Person

(Main Matter Number :SEBI Appeal/0000013/2021)

**190-ADMDISPOSAL-COURTCODE- AOSPECTACLE-AT11.35 A.M.**

9	SEBI Appeal	57/2021	Santosh Maruti Patil Vs. SEBI	Corporate Law Chambers India Vidhii Partners
Sub Matter(Disposed) : Misc. Application/0000020/2021				
	SEBI Appeal	388/2021	SANTOSH MARUTI PATIL Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS

**19-ADMDISPOSAL-VOKEPLEDGE- AT11.37 A.M.**

10	Misc. Application	135/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO.
	SEBI Appeal	93/2021	Kotak Mahindra Bank Ltd Vs. NSEIL AND OTHERS	Wadia Ghandy AND cO. ELP- R-1,SHAH RAMAIYA-R-3
Sub Matter(Disposed) : SEBI Appeal/0000135/2021				

**159-ADMDISPOSAL-COURTCODE-MPFLODR- AT11.40 A.M.**

11	SEBI Appeal	133/2021	MPF Systems Ltd. And Others Vs. SEBI	Mr. Pulkit Sharma, Advocate Mr. Mustafa Doctor, Senior Advocate
Sub Matter(Disposed) : Misc. Application/0000455/2021				

**72-ADM-COURTCODE-PRELIMINARYOBJECTIONS-AT11.43 A.M.**

12	SEBI Appeal	618/2021	IL AND FS SECURITIES SERVICES LIMITED Vs. NSE Clearing Limited	Cyril Amarchand Mangaldas Advocates and Solicitors
Sub Matter(Disposed) : Misc. Application/0001165/2021				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates		
<b><u>557-DISPOSAL-COURTCODE-CLIENTSRESTRAINED-AT11.45 A.M.</u></b>						
13	SEBI Appeal	639/2021	SIC STOCKS AND SERVICES PVT. LTD. Vs. SEBI	Prakash Associates	Shah	and
Sub Matter(Disposed) :		Misc. Application/0001177/2021				
Sub Matter :		Misc. Application/0001178/2021				
	Misc. Application	1178/2021	SIC STOCKS AND SERVICES PVT. LTD.-STAY Vs. SEBI	Prakash Associates	Shah	and
(Main Matter Number :SEBI Appeal/0000639/2021)						
<b><u>54-ADMISSION-COURTCODE-SUNRISEWTM-AT11.47 A.M.</u></b>						
14	SEBI Appeal	703/2021	Surenderkaur Paramjeet Panesar Vs. SEBI	Mr. Prakash Advocate	Shah,	
	SEBI Appeal	704/2021	Paramjitsingh C. Panesar Vs. SEBI	Prakash Associates	Shah	and
	SEBI Appeal	705/2021	Satnamsingh Panesar Vs. SEBI	Prakash Associates	Shah	and
	SEBI Appeal	706/2021	Priya Kamal Kataria Vs. SEBI	Prakash Associates	Shah	and
	SEBI Appeal	707/2021	Avtarkaur S. Panesar Vs. SEBI	Prakash Associates	Shah	and

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<b><u>246-PART HEARD-COURTCODE-BROKERFEE- AT 11.50 A.M.</u></b>				
15	SEBI Appeal	214/2019	Geofin Comtrade Limited Vs. SEBI	Zerick Dastur,Adv.i/b Zerick Dastur,Adv and Sol Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	217/2019	Phillip Commodities India Pvt. Ltd. Vs. SEBI	P.N.Modi,Sr.Adv. i/b Prakash Shah and Associates Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	218/2019	IIFL Commodities Limited Vs. SEBI	Mustafa Doctor,Sr. Adv. i/b Alliance Law Rafique Dada,Sr.Adv. i/b K.Ashar and Co.
	SEBI Appeal	288/2019 ( /0000 )	Anand Rathi Commodities Ltd. Vs. SEBI	Pradeep Sancheti,Sr.Adv-ShardulA marchandMangaldas Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	289/2019	Motilal Oswal commoditites Broker Pvt. Ltd. Vs. SEBI	Venkatesh Dhond,Sr. Adv.i/b Parinam Law Associates Kevic Setalvad,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	567/2019	NSEL Vs. SEBI	Vaish Associates
	SEBI Appeal	568/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	569/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates

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	SEBI Appeal	570/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates
	SEBI Appeal	571/2019 ( /0000 )	National Spot Exchange Limited Vs. SEBI and Anr.	Vaish Associates